महाराष्ट्र शासन राजपत्र

असाधारण

प्राधिकृत प्रकाशन

बुधवार, मार्च ३, १९८२/फाल्गुन १२, शके १९०३

स्वतंत्र संकलन म्हणून फाईल करण्याकरीता या भागाला वेगळे पृष्ठ क्रमांक दिले आहेत

भाग चार-ब

महाराष्ट्र शासनाने महाराष्ट्र अधिनियमांन्वये तयार केलेले (भाग एक, एक-अ आणि एक-ब यांमध्ये प्रसिद्ध केलेले नियम व आदेश यांव्यतिरिक्त) नियम व आदेश

HOME DEPARTMENT

Mantralaya, Bombay 400 032, dated the 3rd March 1982.

THE BOMBAY BORSTAL SCHOOLS ACT, 1929.

No. BSA. 0177/191(961)-PRS-2.—In exercise of the powers conferred by sub-section (*1*) and clauses (*a*), (*d*) and (*f*) of sub-section (*2*) of section 19 of the Bombay Borstal Schools Act, 1929 (Bom. XVIII of 1929) and of all other powers enabling it in that behalf, the Government of Maharashtra hereby makes the following rules further to amend the Maharashtra Borstal Schools Rules, 1965, the same having been published as required by sub-section (*3*) of the said section 19, namely :—

1. These rules may be called the Maharashtra Borstal Schools (Second Amendment) Rules, 1982.

2. In the Maharashtra Borstal Schools Rules, 1965 (hereinafter referred to as "the principal rules"), for rule 31, the following rule shall be substituted, namely :—

"31. *Diet.*—(1) The inmate in a Borstal School shall, subject to the provisions of this rule, be provided with daily food according to the scale laid down in Appendix I.

(2) The rules in the Maharashtra Prison (Diet for Prisoners) Rules, 1970 shall apply *mutatis mutandis* in relation to inmates in the Borstal School so far as they are not inconsistent with the Act and these rules."

(3) For Appendix I to the principal rules, the following shall be substituted, namely :—

"APPENDIX-I"

(*See* rule 31)

Diet scale for Borstal Lads

Serial No. 1	Article of Food 2	Scale in grams. 3	Remarks 4
			All values are expressed in grams/mililitres and are for daily issue, unless otherwise expressed.
1.	Conji	35	Rice or wheat or jawar according to availability.
2.	Wheat flour/Jawar or Bajri flour.	650	According to availability.
3.	Rice	270	Twice a week subject to availability in lieu of equa quantity of wheat, jawar o bajri flour.
4.	Pulses and dalls ...	100	Except on Sundays.
5.	Leafy Vegetables ...	100	
6.	Root Vegetables ...	100	
7.	Other Vegetables ...	100	
8.	Gur	55	
9.	Vegetable, ghee ...	30	(On Sundays only).
10.	Gram flour ...	30	(On Sundays only).
11.	Onion	55	(Thrice a week).
12.	Sweet Oil ...	40	
13.	Groundnut seeds ...	75	Groundnut seeds and gur ma be issued between 8-00 p.n to 9-00 a.m.
14.	Salt	20	

Serial No. 1	Article of Food 2	Scale in grams. 3	Remarks 4
15.	Condiments ...	9	Turmeric ½ gram. Corriander ¾ gram. Garlic ¾ gram. Chillies 5 grams. Jira ¼ gram. Rai ¾ gram. Methi ¾ gram. Asafoetida ¼ gram.
16.	Tamarind ...	5	
17.	Milk	225 Mililitres	To be reconstituted from 40 grams of skimed milk powder.
18.	Fuel	680	

By order and in the name of the Governor of Maharashtra,

K. B. DABHOLKAR,
Assistant Secretary to Government.

No. BSA/4971/78275/Desk-5
Pune 25-3-82

Copy to Desk No. 3 for information and guidance.

Desk Officer
Inspector General of Prisons
Pune-1
25/3/82

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शासकीय मध्यवर्ती मुद्रणालय, मुंबई